



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Thursday,2nd May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
1	<a href="#">WP(C)/1591/2024</a> FIXED	DHRUBAJYOTI NATH AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, SEC. EDU.
<b>- FINAL DISPOSAL AT ADMISSION STAGE -</b>				
2	<a href="#">WA/347/2022</a> FIXED	JANASADHARAN NEWSPAPER EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR S BORTHAKUR MR R SENSUA MR D BORAH	GA, ASSAM MR. R HAZARIKA (R-3,4) MR. P HAZARIKA (R-3,4) MR. C CHAKRAVARTY (R-3,4)
3	<b>WITH</b> <a href="#">WA/75/2022</a>	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR (r-6) S CHOUDHURY MR D BORAH (r-6) ASSTT.S.G.I.
4	<b>WITH</b> <a href="#">WA/76/2022</a>	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR S CHOUDHURY MR D BORAH
<b>HEARING</b>				
5	<a href="#">WP(C)/6628/2018</a> FIXED, WITH WP(C) 4866/2010, WP(C) 4948/2010, WP(C) 4949/2010, WP(C) 130/2011, WP(164/2011, WP(C) 4214/2010, WP(C) 4226/2015 (ALL DISPOSED OF)	PATEL ENGINEERING LTD. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
6	<b>WITH</b> <a href="#">WP(C)/3102/2012</a>	M/S VST INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION

7	<b>WITH</b> <a href="#">WP(C)/2843/2014</a>	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
	<b>WITH</b> <a href="#">MC/2187/2014</a> in WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
8	<b>WITH</b> <a href="#">WP(C)/2846/2014</a>	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
9	<b>WITH</b> <a href="#">WP(C)/6723/2014</a>	M/S CEMENT INTERNATIONAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
10	<b>WITH</b> <a href="#">WP(C)/2489/2015</a>	M/S PRIDE COKE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
11	<b>WITH</b> <a href="#">WP(C)/2491/2015</a>	M/S JUTHALAL GAJADHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
12	<b>WITH</b> <a href="#">WP(C)/2496/2015</a>	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
13	<b>WITH</b> <a href="#">WP(C)/3175/2016</a>	WS RETAIL SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
14	<b>WITH</b> <a href="#">WP(C)/3182/2016</a>	INSTAKART SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
15	<b>WITH</b> <a href="#">WP(C)/4177/2016</a>	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	<b>WITH</b> <a href="#">I.A.(Civil)/1446/2016</a> in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
16	<b>WITH</b> <a href="#">WP(C)/3642/2017</a>	JAGATI COKE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
17	<b>WITH</b> <a href="#">WP(C)/3644/2017</a>	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

18	<b>WITH</b> <a href="#">WP(C)/3645/2017</a>	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
19	<b>WITH</b> <a href="#">WP(C)/3646/2017</a>	SETHI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
20	<b>WITH</b> <a href="#">WP(C)/3647/2017</a>	PARASHNATH COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
21	<b>WITH</b> <a href="#">WP(C)/3651/2017</a>	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
22	<b>WITH</b> <a href="#">WP(C)/3652/2017</a>	KAMRUP COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
23	<b>WITH</b> <a href="#">WP(C)/3655/2017</a>	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
24	<b>WITH</b> <a href="#">WP(C)/3656/2017</a>	JUPITER COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
25	<b>WITH</b> <a href="#">WP(C)/3657/2017</a>	GANESH MET COKE INDUSRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
26	<b>WITH</b> <a href="#">WP(C)/3660/2017</a>	S.K.J. COKE INDUSTRIES LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
27	<b>WITH</b> <a href="#">WP(C)/3661/2017</a>	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
28	<b>WITH</b> <a href="#">WP(C)/3988/2017</a>	BHARTI INFRATEL LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES

29	<b>WITH</b> <a href="#">WP(C)/4258/2017</a>	BHARTI AIRTEL LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
30	<b>WITH</b> <a href="#">WP(C)/5721/2017</a>	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
31	<b>WITH</b> <a href="#">WP(C)/5736/2017</a>	DHARAMPAL SATYAPAL LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
32	<b>WITH</b> <a href="#">WP(C)/5738/2017</a>	M/S. KESHARI INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
33	<b>WITH</b> <a href="#">WP(C)/5747/2017</a>	AVICHAL BUILDCON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
34	<b>WITH</b> <a href="#">WP(C)/5765/2017</a>	VODAFONE MOBILE SERVICES LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR. S SHARMA MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
35	<b>WITH</b> <a href="#">WP(C)/5784/2017</a>	DISHNET WIRELESS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
36	<b>WITH</b> <a href="#">WP(C)/6608/2018</a>	PURBANCHAL ENTERPRISE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
37	<a href="#">WA/298/2021</a> FIXED, IN WP(C)/7056/2013 (D/O)	UNION OF INDIA AND 3 ORS <b>Versus</b> BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
38	<a href="#">WA/244/2022</a> CAVT. NO.07602/022, FIXED, CAVT./760/2022	ASSAM PWD ENGINEERS SERVICES ASSOCIATION <b>Versus</b> DEBAJIT DAS AND 7 ORS.	MR. W SHARMA MR P GOGOI	MR. U K NAIR MR A CHAKRABORTY SC, PWD FOR CAVEATOR
39	<a href="#">WA/35/2023</a> CAVT. NO.00472/023, FIXED	SUBIDITA NATH <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	MR A R BHUYAN (R6) GA, ASSAM MR. A GOGOI MR. A GOGOI FOR CAVEATOR SC, I O C
40	<a href="#">WA/88/2023</a> CAVT. NO.01612/023, B/O, CAVT./161/2023	PAKORIDUBA MATSYAJIBI SAMABAI SMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM MR S BORTHAKUR FOR CAVEATOR
41	<a href="#">WP(C)/3589/2023</a> CAVT. NO.06262/023, B/O	UNION OF INDIA AND 3 ORS <b>Versus</b> BANSHIDHAR MOHAPATRA	MR. B CHAKRAVARTY	MR. S C KEYAL FOR CAVEATOR

42	<a href="#">WA/35/2024</a> CAVT. NO.01122/024, FIXED	DR. DIBYAJYOTI MAHANTA <b>Versus</b> KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU MR. K N CHOUDHURY (R- 1,2) MR. R M DEKA (R-1,2) MR. D J DAS (R-1,2) MR. V A CHOWDHURY (FOR CAVEATOR) MS N MAHANTA (R-1,2) N GAUTAM (R-1,2) SC, KKHSOU MS SABINA AHMED (R-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/279/2024</a> <b>in</b> WA/35/2024	DR. DIBYAJYOTI MAHANTA <b>Versus</b> KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU MR. V A CHOWDHURY (FOR CAVEATOR) SC, KKHSOU
43	<a href="#">WA/36/2024</a> B/O	SANJAY KR SINGH <b>Versus</b> PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. SC, PWD MR. R SALOI MR H AGARWAL MR J SINGH	
	<b>WITH</b> <a href="#">I.A.(Civil)/280/2024</a> <b>in</b> WA/36/2024	SANJAY KR SINGH <b>Versus</b> PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. SC, PWD MR. R SALOI MR H AGARWAL MR J SINGH	
44	<a href="#">WA/49/2024</a>	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> PURBANCHAL BUILDTECH PVT. LTD. AND 3 ORS.	MR. D NATH SR. GA, ASSAM	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### - FOR ORDERS -

1	<a href="#">Review.Pet./124/2022</a> IN WA/39/2021 (D/O)	UNION OF INDIA AND 3 ORS. <b>Versus</b> EX. CT/GD PHUKAN DEORI	MR. B CHAKRAVARTY	
2	<a href="#">Review.Pet./37/2023</a> IN WP(C)/1674/2015 (D/O), WITH WP(C)/1036/2015 (D/O), WP(C)/4761/2016 (D/O) <b>WITH</b>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> 5360015 BIJU BASUMATARY AND ANR.	MRS. A GAYAN	
3	<a href="#">Review.Pet./65/2023</a> IN WP(C)/6652/2015 (D/O) <b>WITH</b>	THE UNION OF INDIA AND 6 ORS <b>Versus</b> 5430009 SHRI SATYENDRA KUMAR HINDI TEACHER AND 18 ORS.	MRS. A GAYAN	
4	<a href="#">Review.Pet./66/2023</a> IN WP(C)/1665/2015 (D/O) <b>WITH</b>	THE UNION OF INDIA AND ORS. <b>Versus</b> 5420030 A. MAHENDRA KUMAR AND 11 ORS.	MRS. A GAYAN ASSTT.S.G.I.	
5	<a href="#">Review.Pet./68/2023</a> IN WP(C)/1030/2017 (D/O)	THE UNION OF INDIA AND 8 ORS. <b>Versus</b> 5430054b SURJEET KUMAR AND 11 ORS.	MRS. A GAYAN	

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024

11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS WILL  
SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WA/27/2023</a> PART-HEARD, CAVT./136/2022	MANIPUR HOCKEY <b>Versus</b> STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR A KALITA MR. M HEMCHANDRA
	<b>WITH</b> <a href="#">I.A.(Civil)/3498/2023</a> in WA/27/2023	THE HOCKEY MANIPUR, <b>Versus</b> MANIPUR HOCKEY AND 2 ORS	MR G N SAHEWALLA MS N K DEVI MR N ANIX SINGH	MR A KALITA
2	<a href="#">WA/28/2023</a>	MANIPUR HOCKEY <b>Versus</b> STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR G N SAHEWALLA (r-3) MS N K DEVI (r-3) MR N ANIX SINGH (r-3) MR. M HEMCHANDRA
	<b>WITH</b> <a href="#">I.A.(Civil)/3516/2023</a> in WA/28/2023	THE HOCKEY MANIPUR <b>Versus</b> MANIPUR HOCKEY AND 2 ORS	MR G N SAHEWALLA MS N K DEVI MR N ANIX SINGH	MR A KALITA
3	<a href="#">WA/214/2023</a> PART-HEARD, FIXED	RAJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, HIGHER EDU SC, U G C

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024



9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1251/2023</a> FIXED, WITH OFFICE NOTE	RATAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS D MAHANTA	SC, ELEM. EDU MR S M T CHISTIE, SC, DEPARTMENT OF SCHOOL (SECONDARY) EDUCATION, ASSAM, (R- 3,4 & 5) MR. D CHAKRABARTY (r- 8,9) MS M CHAKRAVARTY (R- 8,9) MR P K BORA, SC, DEPARTMENT OF SCHOOL (ELEMENTARY ), ASSAM, (R -1 & 2) SC, SEC. EDU.
2	<b>WITH</b> <a href="#">WP(C)/3316/2023</a>	PH MANIDHON SINGHA , MAJOR (RETD) <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, ELEM. EDU GA, ASSAM MR. M P SARMA (r-7) MR A CHAKRABORTY (r-7) MR A CHETIA (r-7) SC, SEC. EDU.
<b>ADMISSION</b>				
3	<a href="#">WP(C)/5430/2021</a> PART-HEARD, FIXED	PRATIBHA DEVI <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B
4	<a href="#">WP(C)/5119/2019</a> FIXED	NURUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
5	<a href="#">WP(C)/9305/2019</a> FIXED	BINAY KUMAR KALITA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE

6	<b>WITH</b> <a href="#">WP(C)/1993/2020</a>	GIRI KUMAR BISWAKARMA <b>Versus</b> THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
7	<a href="#">WP(C)/284/2022</a> FIXED	RUPAM KALITA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. DITUL DAS MR N AHMED	K BORPUJARI (R-10,5) MR D R GOGOI (R-9, R-6) MR. R K AGARWALA (R-8) SC, APSC MR A KALITA, SC, INDUSTRIES & COMMERCE DEPTT. MS. S E AHMED (R-9, R-6) MR. A CHAMUAH (R-10,5) MS. D KALITA(R-8) MR. A BARUAH (R-2 & 3) MR. J SAIKIA (R-4) MR. S BORTHAKUR (R-4) MR. P K BHUYAN (R-10,5) MS. S KAKATI (R-4) MR A CHOUDHURY (R-8) MR. S D ROY (R-10,5) MS K DEKA (R-5)
8	<a href="#">WP(C)/900/2023</a> FIXED	KHAGEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. K N CHOUDHURY (R8) GA, ASSAM MR. B RAHMAN (R8) N GAUTAM (R8) SC, REVENUE
9	<a href="#">WP(C)/4150/2023</a> B/O	SUKMOL BORO <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR F Z MAZUMDER	SC, AAU
10	<a href="#">WP(C)/5356/2023</a> FIXED	GANESH PRASAD YADAV <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR ARINDAM BARUAH	SC, F C I
11	<a href="#">WP(C)/5726/2023</a> FIXED	MISBAH UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, REVENUE
<b>HEARING</b>				
12	<a href="#">WP(C)/6736/2022</a> PART-HEARD, FIXED	ABDUR REJJAK MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS
13	<a href="#">WP(C)/1333/2015</a>	MISS LEENA DAS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR.S SARMA MR.R DHAR MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA	DR.B AHMEDR1-4 SC, IRRIGATION
14	<a href="#">WP(C)/2571/2015</a>	JIBAN CHANDRA BORA <b>Versus</b> THE BOARD OF DIRECTORS and 4 ORS	MR J U CHOUDHURY MR. S KHOUND MR G C HAZARIKA MR. L Deka MR. C C DEKA	SC, APDCL
15	<a href="#">WP(C)/5008/2017</a> FIXED	LALIMIYA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
16	<a href="#">WP(C)/3237/2023</a> FIXED	BIRAJ BISWASARMA (NO. G/5037338 RECT (GD) <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR S C DAS P BURAGOHAIN	DY.S.G.I.
17	<a href="#">WP(C)/3433/2023</a> B/O	MIACHAND ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6703/2018</a> FIXED, WITH LCR	IMAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M A SHEIKH MR M HUSSAIN MS F INTAZ MR. K U AHMED	SC, NRC MR. K BORUAH (R7) MR. M ALOM (R7) ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	<a href="#">WP(C)/5055/2023</a> B/O	SAMED ALI @ SAMAD ALI @ ABDUL SAMAD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/1716/2024</a> FIXED, WITH LCR	HABIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/1717/2024</a> FIXED, WITH LCR	MUSSTT ALEKJAN BEGUM @ ALEKJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. A HUSSAIN MR. A S CHOUDHURY MR. K ALOM MR. T ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
5	<a href="#">WP(C)/8771/2018</a> FIXED, WITH MEDICAL AND OTHER REPORTS	MINATI RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
6	<a href="#">WP(C)/7720/2019</a> FIXED, WITH LCR	NOORJAHAN BEGUM @ NURJAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

<p><b>WITH</b> <a href="#">I.A.(Civil)/848/2024</a> <b>in</b> WP(C)/7720/2019</p>	<p>NOORJAHAN BEGUM @ NURJAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS</p>	<p>MD. I HUSSAIN</p>	<p>SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.</p>
<b>ORDERS</b>			
<p>7 <a href="#">I.A.(Civil)/857/2024</a> FIXED <b>in</b> WP(C)/7294/2023</p>	<p>MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS</p>	<p>MR S HOQUE M ISLAM</p>	<p>GA, ASSAM DY.S.G.I. SC, F.T SC, ECI</p>
<p><b>WITH</b> <a href="#">WP(C)/7294/2023</a> WITH LCR</p>	<p>MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS</p>	<p>GA, ASSAM MR S HOQUE M ISLAM SC, ECI SC, F.T</p>	<p>DY.S.G.I.</p>
<b>HEARING</b>			
<p>8 <a href="#">WP(C)/790/2017</a> WITH LCR</p>	<p>SHER MOHAMMAD @ SHAR MOHAMMAD ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS</p>	<p>MR.A R SIKDAR MR.N AHMED MR.A KALAM</p>	<p>GA, ASSAM ASSTT.S.G.I.</p>
<p>9 <a href="#">WP(C)/1066/2017</a> WITH LCR</p>	<p>INSAN ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.</p>	<p>MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY</p>	<p>GA, ASSAM ASSTT.S.G.I.</p>
<p>10 <a href="#">WP(C)/1161/2017</a> WITH LCR</p>	<p>MIYAR ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.</p>	<p>MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN</p>	<p>GA, ASSAM ASSTT.S.G.I.</p>
<p>11 <a href="#">WP(C)/1342/2017</a> WITH LCR</p>	<p>ENUS ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.</p>	<p>MR.A SAHAD MR.M B U AHMED MR.D HALOI MR.S A HUSSAIN MS.K JAIN</p>	<p>GA, ASSAM ASSTT.S.G.I.</p>
<p>12 <a href="#">WP(C)/1453/2017</a> WITH LCR</p>	<p>SAHARA BEGUM @ SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.</p>	<p>MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR</p>	<p>GA, ASSAMR2-4 ASSTT.S.G.I.(R1)</p>
<p>13 <a href="#">WP(C)/1538/2017</a> WITH LCR</p>	<p>MOYNAL HOQUE <b>Versus</b> THE UNION OF INDIA and 4 ORS</p>	<p>MR.B C DEKA MR.H DAS MS.U HAZARIKA</p>	<p>GA, ASSAM ASSTT.S.G.I.</p>
<p>14 <a href="#">WP(C)/1596/2017</a> WITH LCR</p>	<p>ANOWAR HOSSAIN @ ANOWAR HUSSAIN BEPARI <b>Versus</b> THE UNION OF INDIA and 4 ORS</p>	<p>MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MR.M ALI</p>	<p>GA, ASSAM ASSTT.S.G.I.</p>
<p>15 <a href="#">WA/208/2018</a> WITH OFFICE NOTE</p>	<p>MAMANI PATAR <b>Versus</b> SMT ARUNA PATOR AND 4 ORS</p>	<p>MR. B C DAS MR. J H SAIKIA</p>	<p>MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/4143/2018</a> <b>in</b> WA/208/2018</p>	<p>SMT. ARUNA PATOR <b>Versus</b> SMTI. MAMANI PATAR AND 4 ORS.</p>	<p>MR R CHAKRAVORTY MR. M CHALIHA</p>	<p>MR. S BORTHAKUR</p>

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Thursday,2nd May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH COMPRISING OF HIS LORDSHIP, HONOURABLE MR. JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE D. BARUAH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2314/2024</a> B/O	M/S BHOGJORA ENTERPRISE <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTHAN	DY.S.G.I. SC, I O C
<b>ADMISSION</b>				
2	<a href="#">WP(C)/4592/2018</a> FIXED	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- <b>Versus</b> DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
3	<b>WITH</b> <a href="#">Cont.Cas(C)/359/2018</a>	ON THE DEATH OF LATE AMJAD HUSSAIN HIS LEGAL HEIR <b>Versus</b> PUSPA MALO AND 4 ORS.	MR. U K GOSWAMI MR. P N GOSWAMI MR. K P PATHAK MS. A TALUKDAR MR. R R Gogoi	MR. P S BHATTACHARYYA (R1, R2) MR. P S BHATTACHARYYA (R1, R2) MS. N NASRIN (R4) MD. I H KHAN (R4)
4	<a href="#">WP(C)/5730/2021</a> FIXED	NAZRUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY G UDDIN MS. P ADHIKARI	GA, ASSAM MR. K GOSWAMI SC, AFDC
5	<a href="#">WP(C)/5870/2023</a> CAVT. NO.08892/023, FIXED, WITH CAVT. 889/2023	MAHMUD ALI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
6	<a href="#">WP(C)/6596/2023</a> FIXED	M/S S H ENTERPRISE <b>Versus</b> INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C

**ORDERS**



7	<a href="#">Cont.Cas(C)/536/2022</a> FIXED	KAMAL KALITA <b>Versus</b> BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. P N GOSWAMI SC, P H E
8	<a href="#">Cont.Cas(C)/138/2023</a> FIXED	VILIEBEI MERU <b>Versus</b> TENSING RONGPI	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR. A ULLAH MS. U NANDA	MR J CHUTIYA MR M S DEORI MS. S KEMPRAI
9	<a href="#">Cont.Cas(C)/349/2023</a> B/O	M/S RCN CONSTRUCTIONS PVT LTD <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR S BORA	MR R DHAR MR. B GOGOI(R- 2) MR P NAYAK (R- 2) MR A CHALIHA(R- 2) MR M BHUYAN(R- 2)
10	<a href="#">Cont.Cas(C)/350/2023</a> B/O	M/S RCN CONSTRUCTIONS PVT LTD <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR R DHAR
<b>HEARING</b>				
11	<a href="#">WP(C)/5180/2014</a> FIXED, WITH LCR	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
12	<a href="#">WP(C)/2383/2016</a>	TAPADHIR KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.P BORAH MR.S BARTHAKUR	GA, ASSAM MR.A M BARBHUIYA(R-5) MR.J N ISLAM(R-5) MS.F BEGUM R-5
13	<a href="#">WP(C)/1574/2017</a>	BIBHU BHUSHAN DEB ROY <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.G RAHUL MR.D J KAPIL	GA, ASSAM MR.D BORAH(R-2) MRSR BORAH R-2

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 4

[THIS BENCH WILL SIT AT 2:00 PM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AGAIN AFTER RISING OF THIS BENCH,  
IF REQUIRED/TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WA/250/2022</a>	RUKUVOTU RINGA AND 2 ORS. <b>Versus</b> MEYALEMLA AND 25 ORS.	MR. R IRALU	MR. M K CHOUDHURY, AMICUS CURIAE MR. M SARMA GA, NAGALAND

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**  
**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">WP(C)/2729/2019</a> CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT	MOHOR ALI SHEIKH AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/8148/2018</a>	NUR ISLAM AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">WP(C)/3110/2019</a>	JAYNAL ABDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/7955/2019</a>	SUBRATA KUMAR RAY AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/9157/2019</a>	MANJUWARA KHANAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6409/2021</a>	NARAYAN KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6945/2021</a>	HIMANSHU PATHAK AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
	<b>WITH</b> <a href="#">WP(C)/6989/2021</a>	MADHABI RANI DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/2225/2022</a>	KUNTALA DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE

10	<b>WITH</b> <a href="#">WP(C)/6045/2022</a>	MAMANI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
11	<a href="#">WP(C)/7955/2017</a> CHALLENGE TO SEC 3(1)(i) OF THE ACT	DWARKA M.E. SCHOOL and 42 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
12	<b>WITH</b> <a href="#">WP(C)/141/2018</a>	SUNAICHERRA TEA GARDEN M.E. SCHOOL <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
13	<b>WITH</b> <a href="#">WP(C)/673/2018</a>	SONAULLAH M.E. SCHOOL AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
14	<b>WITH</b> <a href="#">WP(C)/3725/2018</a>	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA
15	<b>WITH</b> <a href="#">WP(C)/6192/2018</a>	DAKSHINGAON HIGH SCHOOL AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
16	<b>WITH</b> <a href="#">WP(C)/6210/2018</a>	SE DI-MELO HIGH SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
17	<b>WITH</b> <a href="#">WP(C)/6595/2018</a>	BIJIT SARMA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	MR. T C CHUTIA SC, SEC. EDU. SC, SEBA
18	<b>WITH</b> <a href="#">WP(C)/163/2020</a>	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC
19	<b>WITH</b> <a href="#">WP(C)/1307/2020</a>	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
20	<b>WITH</b> <a href="#">WP(C)/5504/2020</a>	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	GA, ASSAM SC, SEC. EDU. SC, SEBA
21	<b>WITH</b> <a href="#">WP(C)/759/2021</a>	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
22	<a href="#">WP(C)/3481/2018</a> CHALLENGE TO SEC 3(xi), 8(3) OF THE ACT	AJIT BORAH AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

23	<a href="#">WP(C)/5351/2018</a> CHALLENGE TO SEC 2(j), 2(x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT	SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	<b>WITH</b>			
24	<a href="#">WP(C)/6278/2021</a>	HARENDRA KALITA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
25	<a href="#">WP(C)/5732/2018</a> CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
26	<a href="#">WP(C)/6015/2018</a> CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6 AND 7 OF THE ACT	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
	<b>WITH</b>			
27	<a href="#">WP(C)/5825/2023</a>	UDDHAB CHANDRA PATHAK AND 52 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
28	<a href="#">WP(C)/6736/2018</a> CHALLENGE TO SEC 2(zb), 2 (u), 6, 7 AND 24 OF THE ACT	DHARMESWAR BORO AND 129 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA
29	<a href="#">WP(C)/6756/2018</a> CHALLENGE TO SEC 2(j), 2 (2za), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT	HARESWAR NARAYAN KONWAR AND 180 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA
30	<a href="#">WP(C)/3058/2019</a> CHALLENGE TO SEC 2(Zb) OF THE ACT	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
	<b>WITH</b>			
31	<a href="#">WP(C)/5176/2020</a>	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
32	<a href="#">WP(C)/3297/2019</a> CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT	ALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
33	<a href="#">WP(C)/8497/2019</a> CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT	NILA KANTA BAGLARY AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
34	<a href="#">WP(C)/175/2020</a> CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT	SAIF UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
35	<a href="#">WP(C)/536/2021</a> CHALLENGE TO SEC 3(1)(xi) OF THE ACT	ALAUDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b>			
36	<a href="#">WP(C)/3162/2021</a>	MD. ANOWARUL ISLAM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b>			
37	<a href="#">WP(C)/3662/2021</a>	UNUS HUSSAIN AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA

38	<b>WITH</b> <a href="#">WP(C)/5416/2021</a>	FULERA AHMEDA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
39	<b>WITH</b> <a href="#">WP(C)/5593/2021</a>	SULTAN MAMUD AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
40	<b>WITH</b> <a href="#">WP(C)/5810/2021</a>	PHUKAN LAL BAISHYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
41	<b>WITH</b> <a href="#">WP(C)/117/2022</a>	NAREN CHANDRA PEGU AND 105 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
42	<b>WITH</b> <a href="#">WP(C)/688/2022</a>	RANJIT DADHARA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
43	<b>WITH</b> <a href="#">WP(C)/909/2022</a>	ROHINI KUMAR NATH AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	<b>WITH</b> <a href="#">WP(C)/1085/2022</a>	THAGI RAM NATH AND 169 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
45	<b>WITH</b> <a href="#">WP(C)/1396/2022</a>	MD. RUSMAT ALI AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
46	<b>WITH</b> <a href="#">WP(C)/1402/2022</a>	SMTI. PADUMI DEKA AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
47	<b>WITH</b> <a href="#">WP(C)/1406/2022</a>	DIPAK KUMAR DAS AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
48	<b>WITH</b> <a href="#">WP(C)/3544/2022</a>	SMTI. MANJU SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	<b>WITH</b> <a href="#">WP(C)/3774/2022</a>	PURNIMA GOGOI AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	<b>WITH</b> <a href="#">WP(C)/6380/2022</a>	KAMINI RABHA AND 69 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
51	<a href="#">WP(C)/5040/2021</a> CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT	DWIPEN KUMAR SARMAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
52	<a href="#">WP(C)/5912/2021</a> CHALLENGE TO SEC 3(xi) OF THE ACT	MUKHESWAR REGON AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	<b>WITH</b> <a href="#">WP(C)/5918/2021</a>	RANJAN RAJKHOWA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE

54	<b>WITH</b> <a href="#">WP(C)/5952/2021</a>	RAJIB CH BHUYAN AND 53 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
55	<b>WITH</b> <a href="#">WP(C)/5955/2021</a>	RANJIT BORUAH AND 95 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	<a href="#">WP(C)/6311/2021</a> CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT	ROWSHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
57	<b>WITH</b> <a href="#">WP(C)/1287/2020</a>	ABDUS SATTER ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
58	<a href="#">WP(C)/6616/2021</a> CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT	PANKAJ MAHANTA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
59	<a href="#">WP(C)/6973/2021</a> CHALLENGE TO SEC 3(2) OF THE ACT	ABU TAHER SIDDIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
60	<b>WITH</b> <a href="#">WP(C)/5594/2022</a>	LUHITA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
61	<b>WITH</b> <a href="#">WP(C)/3003/2023</a>	TULUKAN BHARALI AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM	SC, SEC. EDU. SC, FINANCE
62	<a href="#">WP(C)/79/2022</a> CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT	GIRIJA NANDA LAHKAR AND 143 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
63	<a href="#">WP(C)/1959/2022</a> CHALLENGE TO SEC 8(2) OF THE ACT	BHUBANESWAR LAHKAR AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
64	<a href="#">WP(C)/2447/2022</a> CHALLENGE TO SEC 8(3) OF THE ACT	MANJU TALUKDAR AND 101 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
65	<b>WITH</b> <a href="#">WP(C)/2446/2022</a>	RITU SALOI KALITA AND 88 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
66	<a href="#">WP(C)/3810/2022</a> CHALLENGE TO SEC 2(j) AND 2(h) OF THE ACT	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
67	<a href="#">WP(C)/4854/2022</a> CHALLENGE TO SEC 2(Za) OF THE ACT	NETTYANAND GOGAI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
68	<b>WITH</b> <a href="#">WP(C)/6548/2019</a>	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM
69	<a href="#">WP(C)/525/2023</a> CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT	ARCHANA DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.



70	<a href="#">WP(C)/4213/2023</a> CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT	TANKESWAR SALOI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
71	<a href="#">WP(C)/3038/2023</a>	RANJAN GOSWAMI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
72	<a href="#">WP(C)/3039/2023</a>	RANJIT KR NATH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
73	<a href="#">WP(C)/3040/2023</a>	SHASINDRA KR BARUAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
74	<a href="#">WP(C)/3045/2023</a>	SALEH MAHAMMED SHAH ALAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
75	<a href="#">WP(C)/3084/2023</a>	NURUL ISLAM MAZUMDAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
76	<a href="#">WP(C)/3100/2023</a>	SAHAB UDDIN TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
77	<a href="#">WP(C)/3414/2023</a>	BHABESH CH MALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
78	<a href="#">WP(C)/3467/2023</a>	JALAL UDDIN MAZUMDAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
79	<a href="#">WP(C)/3479/2023</a>	KHAIRUL ISLAM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
80	<a href="#">WP(C)/3686/2023</a>	MUSLEM UDDIN CHOUDHURY AND 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
81	<a href="#">WP(C)/4217/2023</a>	MOHD LUTFOR RAHMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
82	<a href="#">WP(C)/4431/2023</a> CHALLENGE TO SEC 8(2) AND 8(5) OF THE ACT	BHUPEN CHANDRA SAIKIA AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE



=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-V

**THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH COMPRISING OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA, HIS LORDSHIP AND HONOURABLE MR. JUSTICE D. BARUAH, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1242/2024</a>	AMAD UDDIN TAPADAR, <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">WP(C)/5860/2018</a> FIXED	PREM KANTA BORUAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D BORAH MR. R DOWARAH	GA, ASSAM MR. J HANDIQUE SC, REVENUE
3	<a href="#">WP(C)/3585/2019</a> FIXED	SHOHIDUR RAHMAN SK. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MS. M BARMAN MR A BHATTACHARJEE, SC, REV. & DISASTER MNGMNT SC, REVENUE
<b>WITH</b>				
4	<a href="#">WP(C)/3570/2019</a>	M/S. ASSAM TRADE AGENCY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
<b>WITH</b>				
5	<a href="#">WP(C)/3573/2019</a>	DILIP BOTHRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
<b>WITH</b>				
6	<a href="#">WP(C)/3576/2019</a>	ANUP KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
<b>WITH</b>				
7	<a href="#">WP(C)/3596/2019</a>	M/S. SAHA TRADERS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
8	<a href="#">WP(C)/4806/2023</a> FIXED	PRABEEN KR. MASKARA <b>Versus</b> THE STATE OF ASSAM 3 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE

**ORDERS**

9	<a href="#">WP(C)/663/2024</a> FIXED	AJIT KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M SHARMA MR P AGARWAL MR H K SARMA	GA, ASSAM SC, REVENUE
<b>HEARING</b>				
10	<a href="#">WP(C)/2842/2014</a> FIXED	DR. SARIFUN NESSA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA MR. H.K. DAS, SC, GHC
11	<a href="#">WP(C)/3121/2018</a> FIXED	BANESWAR MAHILI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. M R LASKAR	MR. S CHAUHAN (R5-7) MR. A R SHOME (R5-7) MR. P MAZUMDER (R5-7) SC, FOREST
12	<a href="#">WP(C)/5946/2023</a> FIXED	HASMAT KHAN AND 96 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>			
1 <a href="#">WP(C)/2421/2013</a> FIXED	JYOTIRMOY CHOUDHARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM
2 <a href="#">WP(C)/2546/2015</a> FIXED	RAJ SOBHAN GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR.A CHETRY MRS N GOSWAMI MR B KAUSHIK MR. S KASHYAP MSW YHOSHII MR.M P SARMA	GA, ASSAM MR. S. DUTTA, SC, REVENUE AND DISASTER MANAGEMENT DEPT
3 <a href="#">WP(C)/7767/2015</a> FIXED	MISS MITALEE KASHYAP <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S J SARMA MR.S N ADHYAPAK MR.K DEVNATH	MR.M K CHOUDHURY(R-4) MR.S CHAMARIA MR.R BORPUJARI(R-5) MR.N BARUAHR-4 SC, INDUSTRIES & COMMERCE
<b>ADMISSION</b>			
4 <a href="#">WP(C)/730/2018</a> FIXED	NAZRUL ISLAM AND 29 ORS <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR D DEKA MR A CHOUDHURY MR. N MAHAJAN MR P K DAS	GA, ASSAM
5 <a href="#">WP(C)/2770/2018</a> FIXED	MUKESH KUMAR JHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S S ROY(CGC),ASSTT.S.G.I. MR B SARMAH (SC, RAILWAY, R-4 & 5)
6 <a href="#">WP(C)/268/2020</a> FIXED	S/358609F WARRANT OFFICER/CIPHER MOIRUM HUSSAIN LASKAR AND 35 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA ASSTT.S.G.I.

7	<a href="#">WP(C)/2293/2020</a> FIXED	LOHIT KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. R MAZUMDAR (R7) MR H BEZBARUA (R7) SC, HEALTH
	<b>WITH</b>			
8	<a href="#">WP(C)/2858/2018</a>	LOHIT KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. A M BORA (R11) MS. C CHOUDHURY (R11) SC, HEALTH SC, PERSONNEL DEPT.
9	<a href="#">WP(C)/5123/2020</a> FIXED	DHIREN BHARALI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. C GOSWAMI	SC, PNRD MR. M NATH SC, AG MR. S K MEDHI (r-5) SC, FINANCE DEPTT.
10	<a href="#">WP(C)/5511/2021</a> B/O	SAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD
11	<a href="#">WP(C)/2003/2022</a> FIXED	SANKARI BALA DAS AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MS M ROY	GA, ASSAM SC, HEALTH
12	<a href="#">WP(C)/2659/2022</a> FIXED	DEEP NARZARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
13	<a href="#">WP(C)/1045/2023</a> FIXED, WITH WP(C)/812/2019 (D/O), WP(C)/534/2023(D/O)	CHAMPAK KALITA @ ATHPURIA <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM MR D K ROY( R-17) MR D K ROY( R-17)
14	<a href="#">WP(C)/6886/2023</a> FIXED	GS 192257X MD HASHIM ANSARI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. B CHAKRAVARTY MS. R B BORA SC, ICAR DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/152/2024</a> in WP(C)/6886/2023	THE UNION OF INDIA AND 5 ORS <b>Versus</b> GS 192257X MD HASHIM ANSARI	DY.S.G.I.	MR. D BORAH
	<b>WITH</b>			
15	<a href="#">Cont.Cas(C)/730/2023</a>	GS - 192257X MD HASHIM ANSARI <b>Versus</b> DR. AJAY KUMAR AND ANR	MR. D BORAH	MR. K K PARASAR (r-2)
	<b>WITH</b>			
16	<a href="#">Cont.Cas(C)/48/2024</a>	GS- 192257X MD. HASHIM ANSARI <b>Versus</b> ARCHANA SOOD AND ANR	MR. D BORAH	MR. B CHAKRAVARTY (R-1)
<b>ORDERS</b>				
17	<a href="#">WP(C)/4591/2014</a> FIXED	ASHOK DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS	MR.D SAIKIA MR.S CHAUHAN MR.B B NARZARI MR.B GOGOI MR.N BORAH SC, FINANCE
	<b>WITH</b> <a href="#">MC/3108/2014</a> in WP(C)/4591/2014	ASHOK DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS	MR.D SAIKIA MR.S CHAUHAN MR.B B NARZARI MR.B GOGOI MR.N BORAH SC, FINANCE
18	<a href="#">Cont.Cas(C)/466/2015</a> FIXED	MD. HUSSAIN ALI <b>Versus</b> P.K. TIWARI and ORS	MR.R ISLAM MR D N SARMA S K DAS BRIG(RETD.) N DEKA	MR. D SAIKIA (R6, R-9) MR. R BORPUJARI (R6, R-9) MS.A VERMA(R-2) MR. D NATH (R-8) MR.M CHOUDHURY(R-4) MR.K K PARASAR(R-1) MR.B KALITA(R-4) MR. S DUTTA (R-9) MS.D TAMULI(R - 5) MS. N BORDOLOI (R6) MR.B CHETRI(R-1) MR.P K MUNIR(R-4)

**HEARING**

19	<a href="#">WP(C)/1683/2019</a> B/O	AMIYA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
	<b>WITH</b>			
20	<a href="#">WP(C)/1680/2019</a>	ATUL CHANDRA BORI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
	<b>WITH</b>			
21	<a href="#">WP(C)/3770/2021</a> WITH OFFICE NOTE	DIBYAJYOTI BORAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
	<b>WITH</b>			
22	<a href="#">WP(C)/5610/2022</a>	JYOTISHMOY BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
	<b>WITH</b>			
23	<a href="#">WP(C)/1162/2023</a>	DR. BHASKAR JYOTI SARMAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI	SC, HIGHER EDU SC, AG
	<b>WITH</b>			
24	<a href="#">WP(C)/4465/2021</a>	DIMPAL GAYARI, SI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. P P DUTTA MS P SARMA	GA, ASSAM
	<b>WITH</b>			
25	<a href="#">WP(C)/4489/2022</a>	TRILOSON BORO <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">CRL.A(J)/10/2017</a> 9 Y 11 M 0 D :WITH LCR 5 FILES, P.B.-2	BUBURAM DEKA <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, LEGAL AID COUNSEL	PP, ASSAM
2	<a href="#">CRL.A(J)/84/2017</a> 6 Y 10 M 24 D :WITH LCR 4 FILES, P.B.-2	ABDUL SUKKUR <b>Versus</b> THE STATE OF ASSAM	MS. L. DEVI (AMICUS CURIAE)	PP, ASSAM
3	<a href="#">CRL.A(J)/33/2018</a> 6 Y 6 M 7 D :WITH LCR 4 FILES, P.B.-2, FIXED	PARBINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1264/2024</a>	RAMEZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR H A AHMED MR. R ISLAM	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/1128/2024</a>	MRS ARATI DAS <b>Versus</b> THE STATE OF ASSAM	MR. M GOGOI	PP, ASSAM
<b>ADMISSION</b>				
3	<a href="#">Crl.Pet./943/2023</a> WITH LCR 1 FILE, FIXED	ARUP KUMAR ALLAMMAN AND ANR <b>Versus</b> MITALI PATGIRI DAS	MR. K N CHOUDHURY MR S PARASHAR MR. N K HALOI MISS. R R KAKATI MR. K M HASSAN N GAUTAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. D R BASUMATARY
4	<a href="#">WP(C)/3665/2023</a> FIXED	RABINDRA NATH BARMAN <b>Versus</b> THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/2305/2023</a> <b>in</b> WP(C)/3665/2023	RABINDRA NATH BARMAN <b>Versus</b> THE GAUHATI HIGH COURT	MR. P K TIWARI	SC, GHC
5	<a href="#">Crl.Pet./85/2024</a> WITH LCR 1 FILE, FIXED	JAGAT KONWAR AND 3 ORS <b>Versus</b> RAGENDRA NATH BODO AND ANR	MR. R DE MR R K DUTTA MR. U J SAIKIA	MR. K D CHETRI (R-1) MS. R BARUAH (R-1) PP, ASSAM
<b>BAIL HEARING</b>				
6	<a href="#">AB/3902/2023</a> FIXED	ANJARI ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
7	<a href="#">AB/4188/2023</a>	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
8	<a href="#">AB/4378/2023</a> FIXED	MISBAHARUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM



9	<a href="#">AB/327/2024</a> FIXED	JOYNUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR M J QUADIR MR. H A LASKAR MR S S ISLAM MS S AHMED MR. A K HANNAN	PP, ASSAM
10	<a href="#">AB/354/2024</a> FIXED	RAKESH KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR. C BORUAH MR A BORUAH MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	PP, ASSAM
11	<a href="#">AB/635/2024</a> FIXED	SALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
12	<a href="#">AB/814/2024</a> FIXED	KAMAL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
13	<a href="#">AB/857/2024</a> FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
14	<a href="#">AB/883/2024</a> FIXED	SOURAV BORGHAIN <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM

**ORDERS**

15	<a href="#">Crl.Pet./1358/2023</a> WITH LCR 1 FILE AND CASE DIARY, FIXED	SORHAB MONDAL @ MD SORHAB ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A ALI MR. Y ALI	PP, ASSAM
----	--	---	---	-----------

**HEARING**

16	<a href="#">CRL.A(J)/94/2023</a> WITH LCR 4 FILES, FIXED	RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/767/2023</a> <b>in</b> CRL.A(J)/94/2023	RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/8100/2022</a> B/O	CHAPARI GAON L P SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, ELEM. EDU SC, SSA
2	<a href="#">WP(C)/1013/2023</a> FIXED	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
<b>HEARING</b>				
3	<a href="#">WP(C)/2393/2012</a> PART-HEARD, WITH WA/211/2013 (D/O), WP(C)/2346/2008 (D/O)	ABDUL HALIM LASKAR and 79 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA SC, EDU SC, FINANCE
4	<a href="#">WP(C)/4350/2020</a> FIXED	CT/FITTER MUFIZ UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024

9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS AND MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### ORDERS

1	<a href="#">I.A.(Civil)/901/2016</a> FIXED in <a href="#">MACApp./13487/2022</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MS. BELA SHAH and 2 ORS,	MR.A SAHAD MR.J B SAIKIA MR.D HALOI MR.S A HUSSAIN MS.A DEKA	MR.S C KEYALR- 1and2 MS.P BARUAH(R- 1&2) MS.G SARMAH(R- 1&2)
	<b>WITH</b> <a href="#">MACApp./13487/2022</a> (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MS. BELA SHAH and 3 ORS,		
2	<a href="#">MACApp./282/2018</a> WITH LCR, B/O	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MR. J R THAKUR (R4) MR H MEDHI (R4) MR. A THAKUR (R4)
3	<a href="#">I.A.(Civil)/1261/2018</a> FIXED in <a href="#">MACApp./255/2018</a>	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
	<b>WITH</b> <a href="#">MACApp./255/2018</a>	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1259/2018</a> in <a href="#">MACApp./255/2018</a>	THE RELIANCE GENERAL INSURANCE CO .LTD <b>Versus</b> HASEM ALI AND 2 ORS	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR. S KAKATI	
4	<a href="#">MACApp./28/2019</a> WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BHANITA MALI AND 3 ORS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. N BORUAH MR. P DUTTA FOR CAVEATOR

5	<a href="#">MACApp./300/2021</a> WITH LCR(PHOTOCOPY), B/O	HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> PARESH DEKA AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M HUSSAIN (r-1,2) MR. A ISLAM (r-1,2)
<b>HEARING</b>				
6	<a href="#">MACApp./349/2013</a> WITH LCR, FIXED	UNION OF INDIA and ANR, <b>Versus</b> REKHA BHARALI and 4 ORS.	MS.M CHATTERJEE MRS. M PHUKAN MSK KALITA MS.U CHAKRABORTY SC, NF RLY	
	<b>WITH</b> <a href="#">MC/805/2014</a> <b>in</b> MACApp./349/2013	UNION OF INDIA and ANR, <b>Versus</b> REKHA BHARALI and 4 ORS.	MS.M CHATTERJEE MRS. M PHUKAN MSK KALITA SC, NF RLY MS.U CHAKRABORTY	
7	<a href="#">MACApp./385/2016</a> WITH LCR, FIXED	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
	<b>WITH</b> <a href="#">CO/6/2024</a> <b>in</b> MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN MR A K DAS MS J AKTAR	
8	<a href="#">MACApp./638/2017</a> WITH LCR, B/O	SMTI LAKHIMI MAZUMDAR <b>Versus</b> SRI VIJAY KR. SHAH and 2 ORS	MR.P DAS MR.A D CHOUDHURY	MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> <a href="#">MACApp./469/2017</a>	FUTURE GENERAL INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI LAKHMI MAJUMDAR and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. A D CHOUDHURY (R1)
10	<a href="#">WP(C)/6786/2017</a>	HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	SC, ELEMENTARY EDUCATION
11	<a href="#">MACApp./569/2018</a> WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MAMTAZ BEGUM and 5 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN MR. J RAHMAN MS. C DAS
12	<a href="#">MACApp./40/2020</a> WITH LCR, FIXED	DEBENDRA NATH BORAH <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD and ANR	MR.A GANGULY MR.S K SINGH MS A DUTTA	MR. A ACHARYA
13	<a href="#">WP(C)/4004/2020</a>	DILIP KUMAR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
14	<a href="#">MACApp./30/2021</a> WITH LCR	MD. TIBUL CHOUDHURY <b>Versus</b> THE REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR N N UPADHYAYA MR A AHMED MR. S SHARMA MR. B B KAKATI	MS. R D MOZUMDAR MD K RAHMAN (R-2,3) MS. C MOZUMDAR MR. S P SHARMA
15	<a href="#">MACApp./178/2021</a> WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI. EVA DUTTA AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR D MONDAL (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1302/2021</a> <b>in</b> MACApp./178/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI. EVA DUTTA AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	

16	<a href="#">WP(C)/4004/2021</a>	GITUMONI BORTHAKUR AND ANR <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B
17	<a href="#">WP(C)/4917/2021</a>	ASHOK DUTTA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b>			
18	<a href="#">WP(C)/1786/2019</a>	PINTU LAL DEY AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b>			
19	<a href="#">WP(C)/4175/2020</a>	PINTU LAL DEY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b>			
20	<a href="#">WP(C)/5381/2021</a>	ABHIJIT PURKAYASTHA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
21	<a href="#">WP(C)/187/2022</a>	ANIMA DEVI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Thursday,2nd May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

THE OLDEST MATTER IN THE CAUSELIST WILL BE TAKEN UP FOR HEARING CHRONOLOGICALLY

THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE FULL BENCH COMPRISING OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA, HONOURABLE MR. JUSTICE K. R. SURANA AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">SAO/7/2012</a>	RAHIMUDDIN AHMED @ RAHIMUDDIN, <b>Versus</b> SMTI. PATESWARI DEKA and ORS,	T GOSWAMI	SHEELADITYA
2	<a href="#">SAO/6/2013</a> WITH LCR	BISWA BIJOY DAS and 2 ORS. <b>Versus</b> KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.K G SARMAH MR.R P N SINGH
	<b>WITH</b> <a href="#">MC/3015/2013</a> in SAO/6/2013	BISWA BIJOY DAS and 2 ORS. <b>Versus</b> KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	
3	<b>WITH</b> <a href="#">SAO/2/2014</a>	KALPANA DAS and 2 ORS. <b>Versus</b> BISWA BIJOY DAS and 2 ORS.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MRS.R DEVI MR.A R TAHBILDAR
4	<a href="#">FAO/12/2015</a> WITH LCR	MASTER DEBASRSHEE CHANDA MINOR <b>Versus</b> SMTI TRIPTI DAS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.P K DEBROY MR.S DEY MR.P SEN
5	<a href="#">FAO/28/2015</a>	SRI PRANAB DAS @ PAPU <b>Versus</b> SMTI MINARVA DAS @ MINU DAS	MR.S K SINGHA MR.R DUTTA MR.S J SARMA MR.G G GOGOI MR.B KUMAR	MR.P J SAIKIA MS.M KECHII MR.R S MISHRA
6	<a href="#">SAO/2/2017</a> WITH LCR	MRS. TOKTEL LANGKAM, <b>Versus</b> BHUPEN PEGU and 4 ORS,	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. A BEGUM	GA, ASSAM MR A D CHOUDHURY (R1) MR J PAYENG (R4) MR P CHOUDHURY (R1) MR. D CHOUDHURY (R1) MR. P DUTTA (R1)

7	<a href="#">FAO/43/2017</a> WITH LCR	SMT SHEFALI RANI DEB <b>Versus</b> STATE OF ASSAM and ANR	MR.A S DHILLON MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM
8	<a href="#">FAO/46/2017</a> WITH LCR	SRI DWIPAYAN DAS <b>Versus</b> BRAHMAPUTRA TELE PRODUCTION PVT LTD and ANR	MR.P S DEKA MR.B K BHAGAWATI MS.A CHAKRABORTY	MR.B GOSWAMI(R- 1&2) MS.Y S PHOM(R- 1&2) MR.A K BHUYAN(R- 1&2) MS.B BHUYAN(R- 1&2) MR.M BORAH- 1and2
9	<a href="#">FAO/1/2018</a>	M/S BAGHBARI TEA ESTATE <b>Versus</b> STATE OF ASSAM	MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI MR. S CHANDA	GA, ASSAM MR. J ABBAS PP, ASSAM MR. S BORTHAKUR
	<b>WITH</b> <a href="#">I.A.(Civil)/37/2018</a> in FAO/1/2018	M/S BAGHBARI TEA ESTATE <b>Versus</b> STATE OF ASSAM,	MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI MR. S CHANDA	GA, ASSAM
10	<a href="#">FAO/5/2018</a>	DEBEN DAS <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY MR A K RAI MS. N RAI MR. T R ROY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/169/2018</a> in FAO/5/2018	DEBEN DAS <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY MS. N RAI MR A K RAI MR. T R ROY	GA, ASSAM MR. R BORPUJARI, SC, Revenue Deptt.
11	<a href="#">FAO/59/2018</a> WITH LCR	KAMAKHYA SAHA <b>Versus</b> SRI ALOK KUMAR BANTHIA AND 2 ORS	MR. D P CHALIHA MS A BARUAH MR. U P CHALIHA	MR. C GOSWAMI (R1-R3) MR. N CHAKRAVORTY (R1- R3)
12	<a href="#">SAO/6/2019</a> WITH LCR	SMTI. RATNA RANI NATH AND 4 ORS <b>Versus</b> SMTI. KHONA NATH AND 6 ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR. S K ROY MR S A BARBHUIYA	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
13	<a href="#">SAO/4/2021</a> WITH LCR	MD. SAIFUDDIN SAIKIA <b>Versus</b> RAJUBALA BAISHYA AND 3 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. M K SHARMA (r-1) MS. S S SAIKIA (r-1) MR. R MEDHI (r-1)
		<b>HEARING</b>		
14	<a href="#">WP(C)/7688/2015</a> PART-HEARD, FIXED	SABITA TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMA-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
15	<a href="#">RSA/65/2013</a> WITH LCR	SHEIKH NOOR ALAM <b>Versus</b> SEIKH NOOR ISLAM and 8 ORS	MR.A C SARMA MR.S K MEDHI MR. B D DEKA MR.B HALDAR MR.J DAS MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR.K P SARMA MR.D MOZUMDER MR.H DAS MR.P BORAH MR.J C DAS MR.H GOGOI MS.J KAKOTI MR.L K BORAH



=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday, 2nd May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	<a href="#">Crl.Rev.P./206/2023</a>	DHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1011/2023</a> <b>in</b> Crl.Rev.P./206/2023	DHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR MR A H SARKAR H R KHAN	PP, ASSAM SC, CBI
2	<a href="#">Bail Appln./3353/2023</a>	DHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI
<b><u>WITHDRAWAL</u></b>				
3	<a href="#">Crl.Pet./3/2024</a> B/O	DR SANDIP DAS @ SANDEEP DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MS J SAIKIA	PP, ASSAM
4	<a href="#">Crl.Pet./385/2024</a>	KUNDAL SINGHA <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR P UPADHYAYA	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
5	<a href="#">Bail Appln./1255/2024</a>	BAPAN DEB NATH <b>Versus</b> THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
6	<a href="#">Bail Appln./1257/2024</a>	EYARAN BIBI <b>Versus</b> THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MD. ABU LAISE	PP, ASSAM
7	<a href="#">Bail Appln./1258/2024</a>	PANCHLAL SINGH <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
8	<a href="#">Bail Appln./1259/2024</a>	NAJAR ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
9	<a href="#">Bail Appln./1263/2024</a>	NASIR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM

10	<a href="#">Bail Appln./1265/2024</a>	KHUSHDEEP BANSAL <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
<b>MOTION</b>				
11	<a href="#">AB/1124/2024</a>	MIZANUR RAHMAN ALMAMUN @ MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR Z RAHMAN MR. K NATH	PP, ASSAM
12	<a href="#">AB/1129/2024</a>	MAJNUR ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b>ADMISSION</b>				
13	<a href="#">Crl.Pet./569/2018</a> WITH LCR 1 FILE, FIXED	ASHRAFUL ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B J GHOSH MR. S SINHA MR. I ALAM	MR. K C DEKA (R2) MR. K BHATTACHARJEE (R2) MR. M HAQUE (R2) MS B TALUKDAR (R2) PP, ASSAM
14	<a href="#">Crl.Pet./146/2023</a> WITH LCR 2 FILES, FIXED	MONUJ SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED P. GHOSH	MR. B SARMA (R-2) PP, ASSAM
<b>WITH</b>				
15	<a href="#">Crl.Pet./423/2023</a>	HABIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
16	<a href="#">Crl.Rev.P./561/2023</a> WITH LCR 1 FILE, FIXED	ASHIRBAD HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS	MR. J A HASSAN, Spl. P.P. MR. A N AHMED (R-2) PP, ASSAM
17	<a href="#">Crl.Pet./1168/2023</a> FIXED	ARUN SAHANI @ ARUN KUMAR SAHANI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P S BHATTACHARYYA MS J K JAISWARA J DAS	MR. R C SAIKIA (R-2) MS. K SAIKIA (R-2) MS. N DEY (R-2) MR. P SARMAH (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
18	<a href="#">Bail Appln./177/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAJIB ROY <b>Versus</b> UNION OF INDIA	MR. A DUTTA	SC, NCB
<b>WITH</b>				
19	<a href="#">Bail Appln./885/2024</a>	RANJAN KUMAR <b>Versus</b> UNION OF INDIA	MR. A DUTTA	SC, NCB
20	<a href="#">Bail Appln./648/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. MAFIDUL ISLAM @ MOFIQUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
21	<a href="#">Bail Appln./916/2024</a> WITH OFFICENOTE.	MAHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR H A AHMED MR. R ISLAM	PP, ASSAM
22	<a href="#">Bail Appln./973/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJEN PRADHAN @ LALREMRUATA <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
23	<a href="#">Bail Appln./1006/2024</a> WITH OFFICE NOTE, FIXED	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR A H SARKAR	MR M Z RAHMAN (R2) PP, ASSAM (R1)
24	<a href="#">Bail Appln./1014/2024</a> FIXED	EUSUF ALI @ YUSUF ALI <b>Versus</b> UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	SC, NCB
25	<a href="#">Bail Appln./1019/2024</a> FIXED	EUSUF ALI @ YUSUF ALI <b>Versus</b> UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	SC, NCB

26	<a href="#">Bail Appln./1143/2024</a> FIXED	VIPIN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA	PP, ASSAM
27	<a href="#">Bail Appln./1192/2024</a> FIXED	ABHIMANYU DAS @ RUP MADHURJYA DAS <b>Versus</b> THE STATE OF ASSAM	MR C GOSWAMI MR. M SARANIA	PP, ASSAM
28	<b>WITH</b> <a href="#">AB/1062/2024</a>	ABHIMANYU DAS @ RUP MADHURJYA DAS <b>Versus</b> THE STATE OF ASSAM	MR C GOSWAMI MR. M SARANIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
29	<a href="#">AB/3610/2023</a> FIXED	PRAVEEN KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
30	<a href="#">AB/3764/2023</a> FIXED	ABDUR RASHID MONDAL @ RASHID MONDAL @ ABDUR RASHID <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A MONDAL	PP, ASSAM
31	<a href="#">AB/4186/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAHARUL HUSSAIN LASKAR @ SAHARUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
32	<a href="#">AB/290/2024</a> FIXED	KABATULLAH KHAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
33	<a href="#">AB/410/2024</a> FIXED	ABDUL WAHAB <b>Versus</b> THE STATE OF ASSAM AND ANR.	M DAS MS N KALITA	PP, ASSAM
34	<a href="#">AB/669/2024</a> FIXED	MONOWAR HUSSAIN <b>Versus</b> UNION OF INDIA	MR M RANA MR M.HOQUE	SC, CUSTOMS
35	<a href="#">AB/675/2024</a> FIXED	SAILEN BHUYAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D K ROY	MR. DITUL DAS PP, ASSAM
36	<a href="#">AB/729/2024</a> WITH OFFICE NOTE	MONOWARA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
37	<b>WITH</b> <a href="#">AB/314/2024</a>	MONOWARA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
<b><u>ORDERS</u></b>				
38	<a href="#">Crl.Pet./11/2024</a> B/O	SYED RIJU AHMED @ RAJU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MS J SAIKIA	PP, ASSAM
39	<a href="#">I.A.(Crl.)/401/2024</a> in CRL.A(j)/3641/2024	BHARAT DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. M BARMAN (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(j)/3641/2024</a> (Filing Number)	BHARAT DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR G	MS. M BARMAN	
<b><u>HEARING</u></b>				
40	<a href="#">Crl.Pet./105/2012</a> WITH LCR 2 FILES, FIXED	KARUNA KR. SAIKIA and 10 ORS <b>Versus</b> RESERVE BANK OF INDIA	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA

	<b>WITH</b> <a href="#">Crl.M.C./358/2012</a> <b>in</b> Crl.Pet./105/2012	TARUN CH. DUTTA <b>Versus</b> THE RESERVE BANK OF INDIA AND ANR.	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.M BHUYAN PP, ASSAM
41	<a href="#">Crl.A./324/2022</a> 1 Y 6 M 19 D :WITH LCR 4 FILES, FIXED	JAGADISH PASOWAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	
42	<a href="#">Crl.Rev.P./362/2022</a> WITH LCR 2 FILES, B/O	SUMITA MAZUMDAR <b>Versus</b> DEBASISH MAZUMDAR	MR. M NATH MR. A ROY MS. S RAJKUMARI	MR. K BHATTACHARJEE MR. S DAS MS. B TALUKDAR
43	<a href="#">Crl.Rev.P./393/2022</a> WITH LCR 4 FILES, FIXED	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. <b>Versus</b> CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN
	<b>WITH</b> <a href="#">I.A.(Crl.)/400/2022</a> <b>in</b> Crl.Rev.P./393/2022	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. <b>Versus</b> CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	
44	<a href="#">Crl.Rev.P./554/2022</a> WITH LCR 2 FILES, FIXED	MD. SOBAHAN ALI <b>Versus</b> AYESHA KHATUN	MR. B CHOWDHURY	MD E AHMED MR. F A HASSAN
45	<a href="#">Crl.A./334/2023</a> WITH LCR 6 FILES, FIXED	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R- 2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/845/2023</a> <b>in</b> Crl.A./334/2023	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R- 2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

#### [CRIMINAL BENCH]

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR.JUSTICE S.SHYAM AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1256/2024</a>	GAHANU MAHALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
2	<a href="#">Bail Appln./1262/2024</a>	BISHNU DEV KOCH <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI MR T T MONI	PP, ASSAM
3	<a href="#">Bail Appln./1267/2024</a>	SMTI. AROTI URANG @ GADHULI URANG AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM
<b>MOTION (AB)</b>				
4	<a href="#">AB/1107/2024</a> FIXED	SAIFUL ISLAM @ MONBABU ISLAM <b>Versus</b> STATE OF ASSAM	MR. M ISLAM MS A KHATUN	
5	<a href="#">AB/1123/2024</a>	SAMINUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
6	<a href="#">AB/1126/2024</a>	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
7	<a href="#">AB/1127/2024</a>	DIBYAJYOTI RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	
8	<a href="#">AB/1130/2024</a>	ROKIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM

#### **MOTION**

9	<a href="#">Crl.Rev.P./168/2024</a>	BIKASH AGARWAL @ SRI VIKASH AGARWAL <b>Versus</b> SANJAY DEB	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
10	<a href="#">Crl.Pet./505/2024</a>	DR. MONGVE KRO AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ MD F FARIDI	PP, ASSAM
11	<a href="#">Crl.Pet./506/2024</a>	RUBI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
12	<a href="#">AB/1131/2024</a>	MAJIDA BIBI @ MOZIDA <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	
<b>ADMISSION</b>				
13	<a href="#">Crl.Rev.P./137/2020</a> WITH LCR 2 FILES, FIXED	SUMAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R SARMA MR A TEWARI MR. S TAI MS. P ADHIKARI MS. S. BISWAS	MR. P D NAIR MR. P D NAIR MR. A CHETRY MR. A CHETRY MR G ALAM MR G ALAM MRS. P GOSWAMI MR. H ROHMAN MR S R A NASER MR S R A NASER PP, ASSAM
14	<a href="#">Crl.Pet./811/2023</a> WITH LCR 3 FILES, FIXED	HAFIJ ULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR P DOLEY MR. M AGARWAL	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
15	<a href="#">Bail Appln./4692/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHAMIM AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
16	<a href="#">Bail Appln./1070/2024</a> FIXED	MAHIBAR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
17	<a href="#">Bail Appln./1120/2024</a> FIXED	MD. RASMIL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD MR S.SARMAH	PP, ASSAM
18	<a href="#">Bail Appln./1127/2024</a> FIXED	MOINAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
<b>BAIL HEARING</b>				
19	<a href="#">AB/4338/2023</a> FIXED	AMBIA BEGUM @ RANI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MD J ALOM MS J AKTAR	PP, ASSAM
20	<a href="#">AB/257/2024</a> FIXED	ARATI DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
21	<a href="#">AB/461/2024</a> FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
22	<a href="#">AB/531/2024</a> FIXED	PRADIP DEKA <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR. J HATIMURIA MR P P PHUKAN	PP, ASSAM
23	<a href="#">AB/838/2024</a> FIXED	MOTALEB TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
24	<a href="#">AB/858/2024</a> FIXED	KURBAN ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
25	<a href="#">AB/940/2024</a> FIXED	NADU MIAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

**ORDERS**

26	<a href="#">I.A.(CrI.)/85/2023</a> 2 Y 2 M 22 D :WITH LCR 5 FILES, B/O in CrI.A./39/2022 <b>WITH</b> <a href="#">CrI.A./39/2022</a>	MD MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM  MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN  MR. N ZAMAN MR. N UDDIN MR. S K JAIN MR M HOQUE MR. M ISLAM MR. A AHMED MD S ULLAH U U KHAN MR. S K CHETRY	PP, ASSAM  PP, ASSAM
----	--	---	--	----------------------------

**QUASHMENT**

27	<a href="#">CrI.Pet./102/2022</a> FIXED	MD RAFIK ALI @ RAFIKUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE MD K RAHMAN	MR. T ISLAM (r-2) MR. A T SARKAR (r-2) MS P SHARMA (r-2) MS K DAS (r-2) PP, ASSAM
----	--	---	--------------------------------	---

**HEARING**

28	<a href="#">CrI.A./149/2005</a> WITH OFFICE NOTE, LCR 3 BUNDLES(KEPT IN SECTION), P.B.- CBI 3 VOL. <b>WITH</b> <a href="#">CrI.A./175/2005</a>	PRANA RANJAN BHATTACHARJEE <b>Versus</b>  MRITUNJOY GHOSE <b>Versus</b> C B I	MR. A K PURKAYASTHA MR. R C PAUL  H DEKA MR. K P PATHAK(AMICUS CURIAE) N CHAKRABORTY	SC, CBI  MR.K DAS SC. C.B.I.
29	<a href="#">CrI.A./264/2022</a> 1 Y 7 M 20 D :WITH LCR 8 FILES, P.B.-1, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/386/2024</a> in CrI.A./264/2022	SOMED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  SOMED ALI, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ  MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM  PP, ASSAM
30	<a href="#">I.A.(CrI.)/312/2023</a> WITH LCR 2 FILES, FIXED in CrI.Pet./1264/2022 <b>WITH</b> <a href="#">CrI.Pet./1264/2022</a>	SURANJANA HAZARIKA, <b>Versus</b> THE STATE OF ASSAM AND ANR  DR. FARHIN IQBAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA  MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM  PP, ASSAM
31	<a href="#">CrI.A./351/2023</a> WITH LCR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/888/2023</a> in CrI.A./351/2023	BUNU SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND ANR.  BUNU SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE  MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM  PP, ASSAM
32	<a href="#">CrI.A./352/2023</a> <b>WITH</b> <a href="#">I.A.(CrI.)/889/2023</a> in CrI.A./352/2023	SANJIT GOYARI <b>Versus</b> THE STATE OF ASSAM  SANJIT GOYARI <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH  MR D K MEDHI P BORUAH	PP, ASSAM  PP, ASSAM



=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1254/2024</a>	SAHIDUL ISLAM @ BULBUL <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
2	<a href="#">Bail Appln./1266/2024</a>	TANMOY GUPTA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./3901/2023</a> WITH SCANNED COPY OF CASE RECORD. FIXED	MUKUT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SPL. PP, C.B.I.
<b>BAIL HEARING</b>				
4	<a href="#">AB/731/2024</a> FIXED	ASHIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR. M MONDAL MR A HAWARI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024

12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday, 2nd May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./1247/2024</a> B/O	MD. BABUL ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR J RAHMAN MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
<b>BAIL HEARING (BA)</b>			
2 <a href="#">Bail Appln./1164/2024</a> FIXED	MD. JIARUL HOQUE @ JIAA <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
<b>ORDERS</b>			
3 <a href="#">I.A.(Civil)/2996/2023</a> FIXED in Test.App./4/2023	MD. ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. <b>Versus</b> MUSSTT. ARIFA AHMED AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S AFRIDI	MR S DUTTA
<b>WITH</b> <a href="#">Test.App./4/2023</a>	MD. ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. <b>Versus</b> MUSSTT. ARIFA AHMED AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	MR SISHIR DUTTA (ALL RESPONDENTS) MS S MOCHAHARI (ALL RESPONDENTS) MR. S DUTTA (ALL RESPONDENTS) MR S DUTTA (ALL RESPONDENTS)
<b>WITH</b> <a href="#">Test.App./3/2023</a>	ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. <b>Versus</b> AFIFA AHMED AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MS A MESEN MR S AFRIDI MS S SIDDIQUA	
<b>WITH</b> <a href="#">I.A.(Civil)/2995/2023</a> in Test.App./3/2023	ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. <b>Versus</b> AFIFA AHMED AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR S AFRIDI	MR S DUTTA

**HEARING**

5	<a href="#">MFA/124/2011</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S ARUHANT INTERNATIONAL LTD.	MS.M CHATTERJEE MS.I DAS MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS.M SHARMA
6	<a href="#">MFA/125/2011</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA MS.R R BORAH	MS.G TRIPATHI MR.G KHANDELIA MS.J TRIPATHI
	<b>WITH</b> <a href="#">MC/3622/2011</a> in MFA/125/2011	UNION OF INDIA <b>Versus</b> M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
	<b>WITH</b> <a href="#">MC/1138/2012</a> in MFA/125/2011	UNION OF INDIA <b>Versus</b> M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
7	<a href="#">MFA/1/2012</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S SANJAY TRADING COMPANY	MS.M CHATTERJEE MS.J DAS SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
	<b>WITH</b> <a href="#">MFA/2/2012</a>	THE UNION OF INDIA, <b>Versus</b> M/S SANJAY TRADING COMPANY,	MR.D K DEY MR.R HAZARIKA	MR.A GOYAL
9	<a href="#">RFA/27/2013</a> WITH LCR	JOY PRAKASH BERIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA
10	<a href="#">CRP/94/2018</a> WITH LCR	ON THE DEATH OF PURNIMA HAZARIKA <b>Versus</b> SANGEETA BASUDEV AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR. A C SARMA (R1 & R2) MR. B HALDAR (R1 & R2) MR G BHARADWAJ (R1 & R2)
	<b>WITH</b> <a href="#">CRP/93/2018</a>	TRILOCHAN SINGH ANAND @ TARLOCHAN SINGH @ BALLI <b>Versus</b> SMTI. SANGEETA BASUDEV AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR. A C SARMA (R1 & R2) MR. B HALDAR (R1 & R2) MR G BHARADWAJ (R1 & R2)
12	<a href="#">MACApp./365/2018</a> WITH LCR	SMT BANALATA DAS <b>Versus</b> RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MR. Y S MANNAN MR M GARODIA MS R DAS MS. M DASGUPTA MS N DEKARAJA MS. O PHUKAN	MS. R D MOZUMDAR R-3 MS. D KALITA (R-1) MS. C MOZUMDA R -3 MR. S P SHARMA R-3
	<b>WITH</b> <a href="#">I.A.(Civil)/1635/2021</a> in MACApp./365/2018	SMT BANALATA DAS <b>Versus</b> THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">CO/18/2022</a> in MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> SMTI BANALATA DAS AND 2 ORS	MS R D MAZUMDAR MS R D MAZUMDAR MR. S P SHARMA	
13	<b>WITH</b> <a href="#">MACApp./15465/2018</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BANALATA DAS AND 2 ORS		

	<b>WITH</b> <a href="#">I.A.(Civil)/4378/2018</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
14	<a href="#">MFA/259/2019</a> WITH LCR, FIXED	MAYARUN BEGUM <b>Versus</b> UNION OF INDIA	MR. M TALUKDAR MR. A SHAKIL	SC, NF RLY
15	<a href="#">MACApp./122/2020</a> WITH LCR	SAMSUL HAQUE CHOUDHURY <b>Versus</b> SWEETY ZOHRMANGLAHI and ANR	MR. S C BISWAS MR. S DAS MS A BORAH MS. J GHOSH MR. N D ROY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">CO/13/2021</a> in MACApp./122/2020	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SAMSUL HAQUE CHOUDHURY AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR S DAS
16	<a href="#">MACApp./14/2021</a> WITH LCR	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMT. RUKMINI THAPA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS B RAJBONGSHI (R-1) MR. R GOSWAMI (R-1) Ms. J BARUAH (R-1) MS A DAS (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/186/2021</a> in MACApp./14/2021	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUKMINI THAPA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
17	<a href="#">MACApp./40/2021</a> WITH LCR, WITH OFFICE NOTE	SRI ANUBHAV KHOUND <b>Versus</b> REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. S.P. BARO	MR S DUTTA (R-1) MS C BORAH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2007/2023</a> in MACApp./40/2021	SRI ANUBHAV KHOUND, <b>Versus</b> REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. S.P. BARO	MR S DUTTA
18	<a href="#">MACApp./66/2021</a> WITH LCR	SUNITA BORAH AND ANR. <b>Versus</b> PROTUL SARMA BORUAH AND ANR.	MR. M DUTTA MR K M BORA	H Z SINGHA MR. A J SAIKIA MR H BEZBARUA MR. S J SARMAH MR G S BORO
19	<a href="#">RFA/12/2023</a> WITH LCR, FIXED	KUSHAL MECH <b>Versus</b> LISHA GURUNG AND 8 ORS.	MS. R CHOUDHURY	GA, ASSAM MR R CHAKRAVORTY (R2, R3, R8) MS. R. ENGJAIFI (R2, R3, R8) S RABHA (r-1)
20	<a href="#">FAO/46/2023</a>	DHANJIT DAS AND ANR. <b>Versus</b> DWIJENDRA NATH DAS AND 2 ORS.	MR R SENSUA	MR U DAS MR. S SAIKIA
	<b>WITH</b> <a href="#">I.A.(Civil)/2197/2023</a> in FAO/46/2023	DHANJIT DAS AND ANR. <b>Versus</b> DWIJENDRA NATH DAS AND 2 ORS.	MR R SENSUA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024

10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/5210/2017</a> FIXED	ABUL HUSSAIN CHOUDHURY and 23 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. K A MAZUMDER (RES. 7) MR. R A CHOUDHURY,(R-7) MR. D DEKA MR. ELIAS AHMED SC, REVENUE DEPARTMENT
2 <a href="#">WP(C)/7126/2017</a> FIXED, WITH WP(C)/5088/2009 (D/O)	BABURAM HASDA and 15 ORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.S NATH MR.S N DEV NATH MS.C MEDHI	GA, ASSAM SC, BTADC
3 <a href="#">WP(C)/7675/2017</a> FIXED	ABDUL SUBUR and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
<b>ORDERS</b>			
4 <a href="#">WP(C)/4650/2021</a> FIXED	SANJIB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 22 ORS	MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB MS M DAS MS L KHARMIH	MR. N BHARALI (R-15 to 19,21,22) MR. I H SAIKIA (R6) MR. K KALITA (R6) MS G Gayan (R-15 to 19,21,22) MR K KASHYAB (R6) MS L HMAR MR A BHUYAN (R-15 to 19,21,22) SR. GA, ASSAM MR. L M RAHMAN (R6)
<b>HEARING</b>			
5 <a href="#">WP(C)/5642/2015</a> PART-HEARD, FIXED	M/S EASTERN INFRATECH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
6 <b>WITH</b> <a href="#">WP(C)/5644/2015</a>	M/S EASTERN INFRATECH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA



7	<b>WITH</b> <a href="#">WP(C)/5646/2015</a>	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATION R1-5 MS.K DUTTA
8	<b>WITH</b> <a href="#">WP(C)/5647/2015</a>	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATION R1-5 MS.K DUTTA
9	<b>WITH</b> <a href="#">WP(C)/5651/2015</a>	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION (R1-4) MS.K DUTTA
10	<b>WITH</b> <a href="#">WP(C)/5661/2015</a>	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTAR1-4
11	<b>WITH</b> <a href="#">WP(C)/5670/2015</a>	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATION R1-5 MS.K DUTTA
12	<b>WITH</b> <a href="#">WP(C)/5671/2015</a>	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION (R1-4) MS.K DUTTA
13	<b>WITH</b> <a href="#">WP(C)/5672/2015</a>	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION (R1-5) MS.K DUTTA
14	<b>WITH</b> <a href="#">WP(C)/5673/2015</a>	M/S SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION MS.K DUTTA
15	<b>WITH</b> <a href="#">WP(C)/5718/2015</a>	M/S SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATION
16	<a href="#">WP(C)/726/2015</a>	MD. SIFATULLAH MAZUMDAR and 96 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A A MONDAL MD. B ISLAM MR. S HUSSAIN MR. S ISLAM MS. S G BARUAH MR. A S ALI	GA, ASSAM (R-1,3,7,8,9,12,13 & 15) SC, FOREST (R-2-6, 10-11, & 14)
17	<a href="#">WP(C)/7392/2019</a> FIXED	MATHURAPUR THANA COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS M NIROLA	GA, ASSAM
18	<a href="#">WP(C)/3482/2022</a>	M/S TNS EXPRESS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MS. B SARMA (C.G.C.) SC, RAILWAY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024

7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024
17)	MS. D SAIKIA	01-05-2024	To	10-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
1 <a href="#">WP(C)/1362/2014</a>	UBC/102 DILIP GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. J HANDIQUE MR.N K BARUA	GA, ASSAM
2 <a href="#">WP(C)/5817/2022</a>	DIPAK BORAH AND 45 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K DEURI MR. D GOGOI MR. P. SINGHA MR P H KONWAR	SC, ELEM. EDU SC, SSA
3 <a href="#">WP(C)/1024/2023</a>	MD. SOFIQUL ISLAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
4 <a href="#">WP(C)/3949/2023</a>	GIYAS ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
<b>TOP OF THE LIST</b>			
5 <a href="#">WP(C)/3259/2012</a>	L. DAYANANDA SINGH <b>Versus</b> THE UNION OF INDIA and ORS	MR.S SAIKIA MR.B BASUMATARY MR.M G SINGH	MR. R K D CHOUDHURY (DY.S.G.I.) SC, RAILWAY
6 <a href="#">WP(C)/1340/2013</a> FIXED	ANKIT JOHRI <b>Versus</b> OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR. Y S MANNAN (R-4) MS N DEKARAJA (R-4) SC, OIL MR.A JAHID
7 <a href="#">WP(C)/2894/2013</a> FIXED	DASHARATH MALAKAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
8 <a href="#">WP(C)/3520/2014</a> BY SLIP	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND	MR.P K ROY(R-2to5) MR.S K CHAKRABORTYR-2to5 MS.M DUTTA(R-2to5) ASSTT.S.G.I. MS.A CHAKRABORTY(R-2to5)

9	<a href="#">WP(C)/5393/2014</a>	ON THE DEATH OF ABDUL MALIK BARBHUIYA, HIS LEGAL HEIRS ABDUL HANNAN BARBHUIYA AND 4 ORS. REP. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.J I BORBHUIYA SC, P H E
10	<a href="#">WP(C)/5644/2014</a>	BISWA NATH MECH <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD. and 3 ORS,	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MS.C CHOUDHURY	MR.G N SAHEWALLA MR.S BARUAH MR H K SARMA (r-1 TO 4) MR. M SAHEWALLA (R-1)
11	<a href="#">WP(C)/5690/2014</a>	SRI MOHENDRA DAS, <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MR.R MAJUMDAR MS.S KANUNGOE	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
<b>WITH</b>				
12	<a href="#">WP(C)/5546/2014</a>	MANASH PRATIM BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R MAJUMDAR MS.S KANUNGOE	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
13	<a href="#">WP(C)/5693/2014</a> WITH LCR	ASHIM BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P HAZARIKA MS.B GOSWAMI MR.M CHOUDHURY MS.A DAS	GA, ASSAM MRS.K K CHOUDHURY(R-3, 4 & 5)
<b>WITH</b>				
14	<a href="#">WP(C)/5701/2014</a>	JYOTIRMAJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M CHOUDHURY	MRS.K K CHOUDHURY(R- 3,4&5)
15	<a href="#">WP(C)/5744/2014</a>	RANJIT DOLEY <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. D BARUA MRJ PAYENG MR.G PEGU	C.G.C. MR.S S ROY(R-1 to 4) ASSTT.S.G.I.
16	<a href="#">WP(C)/6239/2014</a>	DHIRAJ THAKUR <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. S SAHU MR.N N JHA MR.P K MONDAL	MR.S C KEYAL ASSTT.S.G.I.
17	<a href="#">WP(C)/6304/2014</a>	NO. G/5017953N EX RIFLEMAN GD SUNIL KUMAR RABHA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR.S BARUAH MR. B SARMA ASSTT.S.G.I.
18	<a href="#">Arb.P./32/2021</a> FIXED	M/S EASTERN CARGO MOVERS AND ANR. RAJ KUMAR MISHRA AND 3 ORS. <b>Versus</b>	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAİN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
<b>MOTION</b>				
19	<a href="#">WP(C)/1782/2024</a> FIXED	ROHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>ORDER (STAY VACATING)</b>				
20	<a href="#">I.A.(Civil)/3780/2023</a> FIXED in <a href="#">WP(C)/4605/2023</a> <b>WITH</b> <a href="#">WP(C)/4605/2023</a>	THE PRINCIPAL, SILAPATHAR COLLEGE <b>Versus</b> DIPIKA BORUAH AND 3 ORS.  DIPIKA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J PAYENG  MS A PAYENG  MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU   SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
<b>ADMISSION</b>				
21	<a href="#">WP(C)/4278/2021</a> FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAİN MR. K A MAZUMDER MR. H. BURAGOHAİN MR E AHMED MS A DEVI MR. H BURAGOHAİN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
22	<a href="#">WP(C)/1616/2022</a> FIXED	RUNMI ATHPARIA <b>Versus</b> THE GAUHATI UNIVERSITY AND 5 ORS.	MR. P MAHANTA MR. R B GOHAİN MR. N MAHAJAN MR A KHARSOHUM	MR. H RAHMAN (r-6) MS P AGARWAL (r-6) MR. B J DAS (r-6) SC, G U

23	<a href="#">WP(C)/2328/2023</a> FIXED	SAFIK UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR. Y S MANNAN (R-9) MR S M ABDULLAH P (R-9) MR. M K HUSSAIN (r-9) MR. S RAHMAN (R-9) MRS. S Y AHMED (r-9) MS N DEKARAJA (R-9) MD R ISLAM (R-9) MR K U AHMED (r-9) MR. M ALOM (r-9) SC, SEC. EDU.
----	--	--	---	--

**ORDERS**

24	<a href="#">WP(C)/2625/2021</a> FIXED	ATIK ULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. T C CHUTIA (R5, R6) MR D K ROY (R5, R6) MS. I KAKATI (R5, R6) SC, SEC. EDU.
<b>WITH</b>				
25	<a href="#">WP(C)/52/2021</a>  CAVT. NO. 00032/021,	ATIK ULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR. K K DEY MR. R MAZUMDAR MR. M K HUSSAIN MR V K BAROOAH MS S R MAZARBHUIYA MR K U AHMED SC, SEC. EDU. FOR CAVEATOR
<b>WITH</b>				
26	<a href="#">WP(C)/3014/2022</a>	KRIPAL CHANDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
<b>WITH</b>				
27	<a href="#">WP(C)/3021/2022</a>	TAPAN KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	MR N M HAZARIKA (r-5) MISS. M DAS (r-5) SC, SEC. EDU. SC, BTC
28	<a href="#">Cont.Cas(C)/270/2023</a> FIXED	DHIRENDRA BARUAH <b>Versus</b> NARAYAN KONWAR IAS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR S M T CHISTIE
29	<a href="#">WP(C)/1781/2024</a> FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN MR. O ULLAH	SC, ELEM. EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

-

-----

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
5)	MR B ACHARYYA	20-04-2024	To	15-06-2024
6)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
7)	MR P C DEY	26-04-2024	To	04-05-2024
8)	MR. B P SINHA	25-04-2024	To	03-05-2024
9)	MR. S K SINHA	25-04-2024	To	22-05-2024
10)	MR. M DUTTA	01-05-2024	To	02-05-2024
11)	MR. D SAIKIA	30-04-2024	To	04-05-2024
12)	MR. M RAHMAN	30-04-2024	To	24-05-2024
13)	MR M Z AHMED	30-04-2024	To	02-05-2024
14)	MR. A M DUTTA	30-04-2024	To	02-05-2024
15)	MS B DUTTA	30-04-2024	To	02-05-2024
16)	MR. A R SIKDAR	01-05-2024	To	03-05-2024

